

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**

*(through Hybrid Mode)*  
**COURT-I**  
*(SPECIAL BENCH)*

**Item No.6**

**CP(CAA) No. 20/Chd/Hry/2022**  
**(2<sup>nd</sup> Motion)**

**IN THE MATTER OF:**

Hologram Holdings Pvt. Ltd. & ORs.

....Transferor Company

With

Sulphur Securities Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 09.05.2024.

Sd/-  
Court Officer

22.04.2024  
Pooja